COURT-I

In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 233 of 2016 &
IA Nos. 497, 498 of 2016

Dated : 07th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Global Energy Pvt. Ltd. ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Nimesh Kr. Jha

Counsel for the Respondent(s) : Mr. D.L. Chidananda for R.2

Mr. Anand K. Ganesan for R.3

O R D E R

Issue notice. Mr. Chidananda takes notice on behalf of Respondent No.2 and Mr. Anand K. Ganesan takes notice on behalf of Respondent No.3 . Notice be issued to Respondent No.1 – State Commission returnable on 21.09.2016. Dasti, in addition, is permitted.

List the matter on ***21.09.2016***. In the meantime, learned counsel for the respondents may file short notes or before 16.09.2016 after serving copy on the other side. We expect that counsel for the State Commission be present on the next date of hearing to assist us.

Registry is directed to send a copy of this order to the State Commission.

(I. J. Kapoor) **(Justice Ranjana P. Desai)**
Technical Member **Chairperson**
ts/jps